

Corrigendum

Date 21st October, 2014

Subject: Minutes of NC-IV Meeting No. 9/15 dated 30.7.14 (held on 18.9.2014) uploaded in the DGFT website- Corrigendum- regarding.

This is with reference to the minutes of Norms Committee-IV meeting No. 9/15 dated 30.7.2014 (held on 18.9.2014) appears in DGFT website:

The following correction has been made:-

In Case No. M-75(A), the following text appears:

Case No M-75(A) NC No.9/15 Dated 30.7.13 (held on 18.9.2013)	M/ s Himadri Chemicals & Ind. Ltd, 1) F.No.01/83/50/204/AM10/DES-IV RA F.No. 02/24/040/0200/AM10/ Lic. No. 02101036835 dated 21.01.2009
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The committee considered the case as per agenda and committee decided to correct the description of export and import item to read as under:

Export Item

From	To
Coat Tar Pitch (Binder Pitch)	Coat Tar Pitch (Impregnation Pitch)

Import item

From	To
Coat Tar Pitch (Had Pitch)	Coat Tar Pitch (Hard Pitch)

This should be read as :

Case No M-75(A) NC No.9/15 Dated 30.7.13 (held on 18.9.2013)	M/ s Himadri Chemicals & Ind. Ltd, 1) F.No.01/83/50/204/AM10/DES-IV RA F.No. 02/24/040/0200/AM10/ Lic. No. 02101036835 dated 21.01.2010
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The committee considered the case as per agenda and committee decided to correct the description of export and import item to read as under:

Export Item

From	To
Coat Tar Pitch (Binder Pitch)	Coal Tar Pitch (Impregnation Pitch)

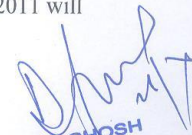
Import item

From	To
Coat Tar Pitch (Had Pitch)	Coal Tar Pitch (Hard Pitch)

The quantities and other descriptions mentioned in the M. No. 50/83-ALC1/2010 dated 16.3.2011 will remain the same.

May kindly upload this in the DGFT website.

FTDO(EDI)


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